

SPECIAL BENCH
COURT - I

O-245

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/151(KB)2014
MA(COMPANIES ACT)/2(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SARKAR & CHOWDHURY ENTERPRISES PVT LTD VS MACKINTOSH BURN LTD & ORS
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

Mr. Dhiren N Sharma, Adv. : For Petitioners
Ms. Iram Hassan, Adv.
Mr. Sanket Sarawgi, Adv.

Mr. Arnab Chakraborty, Adv. : For Mackintosh Burn Ltd
Mr. Sukalyan Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**